

(Annexure-B)

Form-A

Application for endorsement under FSS (Vegan Foods) Regulations, 2022
(refer sub-regulation 5(1) of FSS (Vegan Foods) Regulations, 2022)

To

Advisor (Science & Standards)
Food Safety & Standards Authority of India
FDA Bhawan, Kotla Road,
New Delhi-110002.

S.No.	Information required (all field are mandatory)	
PART A		
(i)Details of Applicant		
1.	Name and Address of FBO:	
2.	License Number:	
3.	Authorized Person:	
4.	Contact No:	
5.	E-mail Id	
(ii)Details of manufacturing facility for the applied product		
6	Name and Address of FBO:	
7	License Number:	
8	Authorized Person:	
9	Contact No:	
10	E-mail Id	
PART- B		
11	Name of the product: (Note: Brand Name/Generic Name)	
12	Nearest Food Category:	
13	(i)List of ingredients and (ii)Source of each ingredient used in the product	
(a)	The detailed manufacturing process of the final product	
(b)	Technical specifications and Certificate of Analysis (CoA) of each ingredient procured from the supplier	
14	State whether the product is domestically produced or imported	
15.	(i)Copy of the existing label and	

	(ii) Prototype label with Vegan Logo, complying to extant Food Safety and Standards Regulations, if endorsement is required.	
16.	CoA from FSSAI notified lab for final product [#] : (i)The certificate of analysis shall include physical, chemical and microbiological parameters relevant to the product along with validated test methods and other test methods, if any with references wherever applicable needs to be submitted. (ii)The CoA shall also contain analysis of parameter indicating absence of animal source in the final product with the scientific evidence based test method.	
17.	If certified as Vegan by any 3 rd party agency: a. If yes, the name and address of the certification agency; b. Process/ Product certification c. Conditions complied for obtaining certification: d. Does the third party endorse its own logo? If yes, please provide the copy of the logo & the label containing the logo. e. Is the product available in the market with above logo? f. If the answer to point (e.) is yes, please provide the approximate pre-printed packaging material to the Food Authority.	YES/NO
18.	Self-declaration as per proforma attached at Annexure D	

([#]In case of imported products, CoA from ISO/IEC 17025:2017 accredited laboratory to be provided)

Name & Signature of Authorized Person

Date:

PART – C (FOR OFFICIAL USE ONLY)		Remarks
1.	Verification of 3 rd party certification	
2.	Prototype Label	
3.	Eligible for non-detachable stickers* (*only in case of imported food articles)	
4.	Certificate of Analysis	
5.	Any other observations/ Remarks	

Recommended for approval/ Not recommended**

Endorsing the views above/ not endorsing:

(Advisor, Science & Standards)

(**Please provide reasons in writing for not recommending the product)

Form-B

Approval/ Rejection for endorsement of vegan logo

Application No:	
Date of application:	
Name and address of Food Business Operator	
License number, if any:	
Authorized person:	
Contact details:	
Name of the product:	
Nearest food category as per FSSR:	
Composition of the product:	
Application status/Remarks: (Tick whichever is applicable)	1. The product is approved for displaying vegan logo*; 2. The product is not approved for displaying vegan logo.

Note: *If the product is approved, the Food Business Operator can submit this approval to the Licensing Authority for endorsement of the vegan logo on the product applied.

1. Conditions for approval:

2. Reasons for rejection, if any:

(Authorized Signatory)

Self-Declaration

I _____ working as _____, am hereby authorized by the competent authority/ Management/ Board of Directors of the company to sign this declaration on behalf of _____ (Company) and hereby declare that:

1. The food or food ingredient, including additives, flavorings, enzymes and carriers, or processing aids present in the product _____ (Name of the product), are not of animal origin and that in no stage of production and processing, ingredients, including additives, flavorings, enzymes and carriers, or processing aids of animal origin have been used.
2. The company shall abide by the terms and conditions of the Food Safety and Standards Act, 2006, FSS Rules, 2011, extant Food Safety and Standards Regulations and amendments thereon as well as orders and advisories issued by FSSAI from time to time.
3. If the company has reason to believe that the food for which the approval has been granted poses any risk to health or has not complied with the general requirements specified under sub-regulation 3 of FSS (Vegan Foods) Regulation, 2022, we shall immediately suspend the manufacture, import, sale, or distribution of such article of food and take steps to recall the same under intimation to Food Authority in accordance with the provisions of the Food Safety and Standards (Food Recall Procedure) Regulations, 2017.

(Signature of Authorized person)

Date:

Name:

Place:

Mob. No:

Email:

Seal of FBO

FoSCoS

Food Safety Compliance System

User Manual for application of Vegan Endorsement

- HOW TO LOGIN

Login panel is given at the home page of the application at the right side as shown in the figure below.

1. User has to enter valid License/Registration/Application number and Then click a below button 'Proceed'
2. Then Password screen will open. Fill the credentials and click on sign in
3. Will be redirected to dashboard of the user with access permission of assigned services.



The screenshot shows the FoSCoS login interface. At the top, there are logos for FSSAI, the Government of India, and FoSCoS. Navigation links include Home, About FoSCoS, FSSAI, User Manual, Login-Businesses, and Login-Authorities. A notice states: "GST is now applicable for Central, Railway, Airport & Seaport (Licence and registrations) applications. GST will be applicable on a revert." The main content area features a search bar for "Standardized Food Products" and "Eligibility of your food business". Below this is a navigation menu with icons for Track Application, Know Your Office, FBO Search, How to Apply, Application Processing, and License Kit. The login form includes fields for "Enter Application Reference No." (with a sample value of 508915) and "Enter Captcha Code". A QR code is provided for downloading the "Food Safety Connect" app. At the bottom, there are five service tiles: "Apply License/Registration Fee: Rs. 100 for FSSAI for year", "Modification of License and Registration Fee: Rs. 1000 for License Rs. 100 for Registration", "Renewals Fee is same as of new License and Registration. Can be applied as early as 180 days prior to expiry date", "Food Consumer Grievance", and "File Express Annual Return".

User Sign-in

(For License & Registration Purpose)

License/Registration/Application number

* Forget Password

* Do you want to apply for New License/Registration

* Know your New user ID, in case of any issue, call Helpline at 1800113100

Small (Petty) FBO Sign-In!

(For Registration Purpose only)

Email-Id or Mobile Number

773701

Enter Captcha

[View all Eligibility Criteria Details](#)

DOCUMENTS REQUIRED
NEW/RENEWAL/MODIFICATION OF LICENSE
NEW REGISTRATION
FEE STRUCTURE

ADDITIONAL INFORMATION
ANNUAL RETURN
FORM D-1/FORM D-2
Importer
Exporter
INSPECTION CHECKLIST
CONDITION OF LICENSE

FSS ACT, 2006
FSS RULES, 2011
FSS REGULATIONS
GAZETTE NOTIFICATION
ADVISORIES/ORDERS

USEFUL LINKS
FSSAI
FPIVS
FOOD SAFETY MITRA
More Links

User Sign-in

(For License & Registration Purpose)

Welcome, MADAN SWEETS ()

Password

272379

Enter Captcha

* Forget Password

* Do you want to apply for New License/Registration

* Know your New user ID, in case of any issue, call Helpline at 1800113100

Small (Petty) FBO Sign-In!

(For Registration Purpose only)

Email-Id or Mobile Number

773701

Enter Captcha

[View all Eligibility Criteria Details](#)

DOCUMENTS REQUIRED
NEW/RENEWAL/MODIFICATION OF LICENSE
NEW REGISTRATION
FEE STRUCTURE

ADDITIONAL INFORMATION
ANNUAL RETURN
FORM D-1/FORM D-2
Importer
Exporter
INSPECTION CHECKLIST
CONDITION OF LICENSE

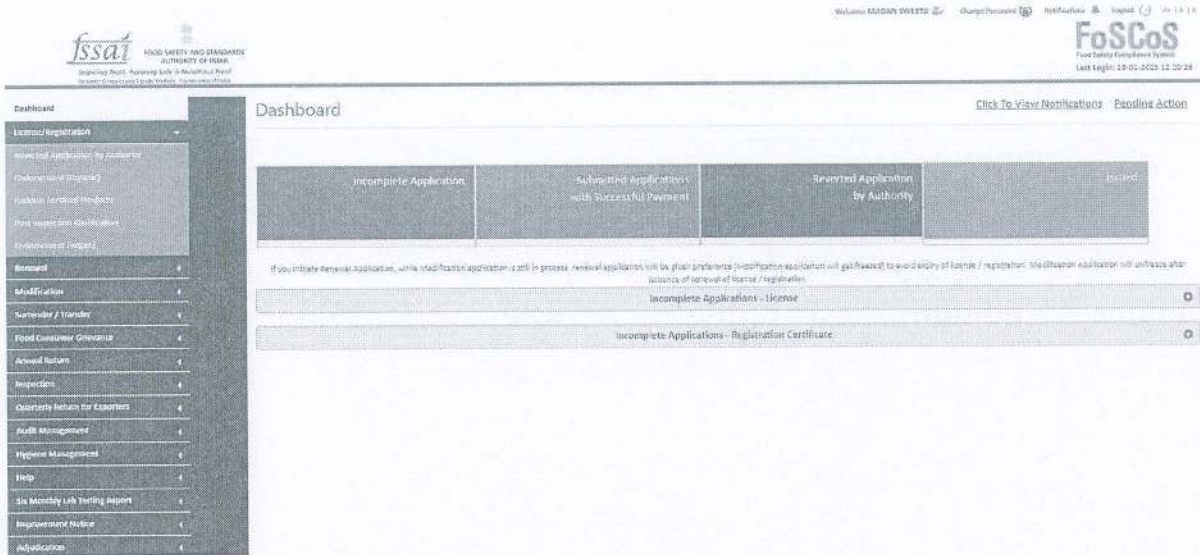
FSS ACT, 2006
FSS RULES, 2011
FSS REGULATIONS
GAZETTE NOTIFICATION
ADVISORIES/ORDERS

USEFUL LINKS
FoSTAC
FPIVS
FOOD SAFETY MITRA
More Links

- DASHBOARD

Step-1: Once login using the Username and password, after successful login to his/her account, will redirect to the dashboard page as shown in figure.

Step-2: At the Left panel of the screen user will find the Menu option for the further process.



- How to do the endorsement of the Vegan

Step-1: From the left panel menu option choose '**Endorsement Vegan**' under license/registration.

Step-2: Click on proceed for the endorsement of the vegan.

Step-3: User will find a screen named **declaration** where he/she has filled all the fields with correct documents.

Step-4: After click on proceed new screen will be open named update **brand name** where user need to fill the details and click on **add** to add in the list

Step-5: Click on submit button and the application will forward to the authority.

Update Brand Name

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S.No.	Kind of Business	Food Category	Sub-Food Category Name	Product	Brand Name(variants)	Action
1	General Manufacturing - Manufacturer	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds	04.1 - Fruits	Jams, Fruit Jellies and Marmalades	Enter Your Brand Name 1	Add
2	General Manufacturing - Manufacturer	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds	04.1 - Fruits	Fruits and Vegetable Chutney	Enter Your Brand Name 1	Add
3	General Manufacturing - Manufacturer	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds	04.1 - Fruits	Fruit Pulp/Puree with Preservatives for Industrial Use only	Enter Your Brand Name 1	Add

